## **Declaration of Assets and Liabilities**

Year..2023-2024...

e .		I, As	hok kumar	, son/daugl	nter/wife of <b>L</b>	ate Sita Ram Sa	h,
	aged	d37:	years, be	longing to	Bihar Vidhan	sabha secretar	iat
No lan	serv	rice and pres	ently working a	asJ	Junior clerk	give	e herein
3000	belo	w the details	of the assets (ir	mmovable, mov	vable, bank bal	ance, etc.) of my	self, my
6	spou	use and depen	dants*:				
JA	A.	Details of	movable asset	ts			
	aire	(Assets in			nt of joint owne	ership will also ha	ve to be
Yaman	give	11)					
8/24	Sr. No.	Description	Self	Spouse Name(Guriya kumari)	Dependant-1 Name(Divyam Raj)	Dependant-2 Name(Divyanka)	Dependant- 3 Etc. Name
06	(i)	Cash	2,000	3,000	NIL	NIL	NIL
23	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	4,000	NIL	NIL	NIL	NIL
,	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	BR01FS5267 BR01CB1507	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	20 Gram 250 Gram	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	State Bank of India	9,00,000		
	(ii) Loans from financial institutions	NIL	NIL _		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	While he was	NIL		

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	СМИРК1934Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- 110022012977											
Gender	:-	Ma	Male (M/F)								
Date of Birth	:-	1	3	0	1	1	9	8	7	DD/MM/YYYY	ΥΥΥ
Class/Group	:-		С	] (A	/B/C)						
Cadre	:-					CI	erk				
Home District	1-		The state of the s	dhubar	ni (Biha	ar)					
	Madhubani (Bihar)  that the above details are true to the							to the	hest of m		
knowledge and be	lief.							loles	11	27-	
				Siç	gnatur	e		Why.	ffee		
				Na	me of	Empl	oyee:		Ashok	kumar	
Place:Patna			De	signat	tion:		Junio	r Clei	·k		
Date: <b>08/02/202</b> 4			De	partm	ent:.	Bihar	Vidh	an Sha	abha, Patna.		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.